

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1267
ANSWERED ON:04.03.2010
TRAINING FOR PILOTS
Joshi Shri Mahesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the estimated amount spent on the training of the pilots of the Government owned airlines during the last three years and till date;
- (b) whether the Government is aware that the pilots of these airlines are being induced by the private airlines through attractive offers;
- (c) if so, the details thereof; and
- (d) the steps taken to protect the Government owned airlines from this alarming situation and to safeguard the interests of the pilots?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): The estimated expenditure incurred by NACIL on training of Pilots during 2007-08, 2008-09 and 2009-10 (upto 10.01.2010) was Rs.5429.86 Lakhs, Rs.5298.66 Lakhs and Rs.5557.47 Lakhs respectively.

(b): No, Sir.

(c): Does not arise.

(d): Besides providing job security, the Public Sector airlines have taken various steps to improve the service conditions of its pilots. Some of the steps taken are as follows:

- (i) Keep the emoluments at comparable levels vis-a-vis the established Indian carriers;
- (ii) Revision of Loss-of-license Insurance and Insurance Coverage for pilots to provide them high degree of security;
- (iii) Retain services of pilots beyond the age of superannuation subject to the validity of the license;
- (iv) Further, in order to check poaching of Pilots, Directorate General of Civil Aviation (DGCA) has also issued a Civil Aviation Requirement (Section 7 Series `X` Part II) in September, 2005, where a Pilot intending to resign from an airline is required to give a notice of six months to his employer.